

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

Original Applicaton Nos.180/00387/2014, 997/2013, 181/00046/2014, 180/00185/2014, 180/00425/2014, 180/00490/2014, 180/00496/2014, 180/00546/2014, 180/00557/2014, 180/00567/2014, 180/00571/2014, 180/00584/2014, 180/00641/2014, 180/00642/2014, 180/00643/2014, 180/00648/2014, 180/00655/2014, 180/00656/2014, 180/00713/2014, 180/00716/2014, 180/00901/2014, 180/00902/2014, 180/001012/2014, 180/001150/2014, 180/00016/2015, 180/00271/2015, 180/00305/2015, 180/00478/2015, 180/00815/2015, 180/00903/2015

Tuesday, this the 17th day of January, 2017

C O R A M :

HON'BLE MR.JUSTICE N.K.BALAKRISHNAN, JUDICIAL MEMBER
HON'BLE MRS.P.GOPINATH, ADMINISTRATIVE MEMBER

O.A No.180/00387/2014

Sri.G.D.Nataraja Pillai
MES/109355

Meter Reader

O/o. The Garrison Engineer (Army)

Military Engineer Services

Thirumala P.O, Trivandrum – 695 006

... Applicant

(By Advocate: Mr.P.K.Madhusoodhanan)

V e r s u s

1. The Garrison Engineer (Army)
Military Engineer Services
Thirumala Post, Trivandrum – 695 006
2. The Chief Engineer, Head Quarters
Chennai Zone, Military Engineer Services
Island Grounds, Chennai – 600 009
3. Chief Engineer, Head Quarters
Southern Command, Pune – 411 001
4. Engineer-in-Chief
Army Head Quarters
Kashmir House, DHQ P.O
New Delhi – 110 011
5. Union of India, represented by its Secretary
Ministry of Defence, South Block
New Delhi – 110 011

.... Respondents

(By Advocate Mr.N.Anilkumar,Sr.PCGC(R))

O.A 997/2013

1. All India Naval Clerks Association
represented by the General Secretary (T.M.Mathew)
All India Naval Clerks Association
Door No.-39/3293 C/2nd Floor
KSN Menon Road
Kochi – 16
2. T.P.Nandaraj
Lower Division Clerk
S/o.Pangajakshan Pillai
Naval Aeronautical
Quality Assurance Service, Naval Base, Kochi
3. Omana Mohandas
Lower Division Clerk
W/o.O.Mohandas
Material Organisation, Naval Base, Kochi
4. P.Rajan
Upper Division Clerk
S/o.Padmanabhan Nair
Head Quarters, Southern Naval Command
Naval Base, Kochi
5. M.D.Tinu
Upper Division Clerk
W/o.P.T.Sasikumar
Head Quarters, Southern Naval Command
Naval Base, Kochi
6. K.P.Radha
Upper Division Clerk
W/o.K.B.Krishnan
Material Organisation
Naval Base, Kochi

..... Applicants

(By Advocate: Mr.S.Radhakrishnan)

V e r s u s

1. Union of India represented by
The Secretary to the Govt. of India
Ministry of Defence, New Delhi
2. The Flag Officer Commanding in Chief
Head Quarters, Southern Naval Command
Naval Base, Kochi – 04
3. Chief Staff Officer (P&A)
Head Quarters, Southern Naval Command

.3.

Naval Base, Kochi- 04 Respondents

(By Advocate Mr.N.Anilkumar,Sr.PCGC(R))

O.A No.181/00046/2014

1. Vinodkumar A.S
L.D Clerk
India Reserve Battalion
H.Q Kavaratti, Pin – 682 555
Union Territory of Lakshadweep

2. Anwar Hussain C.G
L.D Clerk
India Reserve Battalion
H.Q Kavaratti, Pin – 682 555
Union Territory of Lakshadweep ... Applicants

(By Advocate: Mr.B Unnikrishna Kaimal)

V e r s u s

1. Union of India represented by the
Secretary to Government
Ministry of Home Affairs
New Delhi – 110 001

2. The Secretary to Government of India
Ministry of Personnel, Public Grievances & Pensions
Department of Personnel and Training, North Block
New Delhi – 110 001

3. The Administrator
Union Territory of Lakshadweep
Kavaratti – 682 555

4. The Commandant
India Reserve Battalion
Kavaratti, Pin – 682 555
Union Territory of Lakshadweep

5. The Assistant Commandant
India Reserve Battalion
Kavaratti, Pin – 682 555
Union Territory of Lakshadweep Respondents

(By Advocate Mr.N.Anilkumar,Sr.PCGC(R) for R 1&2, Mr.S.Manu for R 3 to 5)

O.A No. 180/00185/14

1. Cochin Naval Base Civilian Workers Union (AIDEF), 39/4472-E2,
3rd Floor, Peegees Mall, Opp. Medical Trust Hospital,

.4.

Pallimukku, Kochi-682016, represented by its Secretary,
K.K. Balachandran, S/o M, Keshavan Nair, Aged 51 Years,
Chargeman (Plater), NSRY, Naval Base, Kochi-682004,
residing at Kottarappilly House, Vellarapilly South P.O., Aluva,
Ernakulam-683580.

2. Santhosh Kumar V.P., S/o Viyayachandran Pillai V., Aged 34 years, Tradesman Skilled (Electroplater), NSRY, Naval Base, Kochi-682004, residing permanently at Vinod Bhavan, Parappu, Vattamthara P.O., Kollam 691536.
3. Paulose P.V., S/o P.P Varkey, aged 54 years, Tradesman Skilled (Rigger), Material Organisation, Naval Base, Kochi 682004, residing at Padath House, Kurikkad P.O Ernakulam 682305.
4. E.P. Anand, S/o E. Balakrishnan, aged 44 years, Tradesman Highly Skilled II (Machinist), Naval Aircraft Yard, Naval Base, Kochi 682004, residing at Anaswara, Thiruvankulam P.O., Ambadimala, Ernakulam 682305.
5. Anaj Babu, S/o Giasudeen G., aged 37 years, Tradesman Skilled (MT Fitter), Command Naval Transport Workshop, Naval Base, Kochi 682004, residing at, Vayalil Puthenveedu, Ashtamudi P.O., Kollam.

... Applicants

(By Advocate Mr. Hariraj M.R)

V e r s u s

1. Union of India, represented by the Secretary to Ministry of Defence, New Delhi.
2. Secretary, Government of India, Department of Personnel and Training, New Delhi.
3. Flag Officer, Commanding in Chief, Southern Naval Command, Naval Base, Kochi-682004.
4. Chief Staff Officer, Southern Naval Command, Naval Base, Kochi-682004.

..Respondents

(By Advocate Mr. N. Anilkumar, Sr.PCGC)

O.A 180/00425/2014

1. T. Suresh,
Upper Division Clerk,
All India Radio, Cochin - 682 021.
2. Alice Saju,
UDC, All India Radio, Cochin - 682 021.

3. V.K. Chandrika Devi,
UDC, All India Radio, Thrissur.
4. K.G. Usha,
UDC, All India Radio, Thrissur.
5. D. Jagathambika,
UDC, All India Radio, Thrissur.
6. K. Sivadas, LDC,
Doordarshan Maintenance Centre,
CSEZ (P.O), Kakkanad.
7. Leopold George,
Lower Division Clerk,
CCW, All India Radio,
Doordarshan, Kakkanad, Kochi - 682 027.
8. Monson Joseph, LDC, CCW,
All India Radio, Doordarshan,
Kakkanad, Kochi - 682 037.
9. K. Muraleedharan, LDC,
Doordarshan Maintenance Centre,
Kakkanad, Kochi - 682 037.
10. P. Ambika, UDC, HPT,
Doordarshan, Kakkanad, Kochi - 682 037.
11. C.J. Antony, UDC,
Doordarshan, HPT, Kakkanad, Kochi - 682 027.
12. T.O. Wilson, LDC,
All India Radio, Thrissur.
13. T.K. Vishnu, LDC,
Doordarshan Maintenance Centre, Thrissur.
14. K.G. Sreekumar, LDC,
All India Radio, Thiruvananthapuram.
15. Soma Kumar. K.G., LDC
O/o. Executive Engineer (Civil), CCW,
All India Radio, Kochi - 682 037.

16. B. Vijayakumar, LDC,
Prasar Bharath Marketing Division,
All India Radio & Doordarshan,
Vazhuthakad, Thiruvananthapuram.
17. Annamma Kurien, LDC,
All India Radio, Vazhuthacaud,
Trivandrum.
18. P.R. Radhamma, LDC,
All India Radio,
Vazhuthacaud, Thiruvananthapuram.
19. R. Sai Narayanan, LDC,
Doordarshan Kendra,
Thiruvananthapuram.
20. V.R. Sasikumar, LDC,
Doordarshan Kendra, Thiruvananthapuram.
21. M.A. Thankam, LDC,
All India Radio, Thrissur.
22. D. Shaji, UDC, CBS,
All India Radio, Thiruvananthapuram.
23. P.D. Ramesh, LDC,
All India Radio, Kochi - 682 021.
24. Vinod K., LDC, Prasar Bharathi,
Marketing Division, (AIR & DD)
All India Radio Complex, Kochi - 682 021. -

Applicants

[By Advocate Mr. P.R. Milton]

Versus

1. Union of India represented by the Secretary,
Ministry of Information and Broadcasting,
Sastha Bhavan, New Delhi - 110 001.
2. The Chief Executive Officer,
Prasar Bharathi Secretariat,
PTI Building, Sansad Marg,
New Delhi - 110 001.

3. The Director General,
All India Radio, Vazhuthacaud,
Thiruvananthapuram.
4. The Director General,
Doordarshan, Doordarshan Bhavan,
Copernicus Marg, New Delhi.
5. The Addl. Director General
(Zonal Head), All India Radio,
Vazhuthacaud, Thiruvananthapuram. - Respondents

[By Advocate Mr. V.A. Shaji, ACGSC]

O.A No.180/490/14

1. V.K. Ambujam,
Aged 59 years,
D/o Late K. Balan,
Upper Division Clerk
Defence Security Corps Records, Kannur.
2. Saraswathy T,
Aged 59 years,
D/o Late T.P. Raman Nair,
Upper Division Clerk,
Defence Security Corps Records, Kannur.
3. Sreeja K.K,
Aged 46 years,
W/o V.K. Anil Kumar,
Upper Division Clerk,
Defence Security Corps Records, Kannur.
4. P. Vasanthakumari,
Aged 55 years,
W/o Mr. P.L. Ramdasan.
Upper Division Clerk,
Defence Security Corps Records, Kannur.
5. Sheeba Reji George,
Aged 45 years,
W/o Reji George,
Upper Division Clerk,
Defence Security Corps Records, Kannur.
6. Radhakrishnan K.,
Aged 50 years,
S/o Late K. Kittai,

Upper Division Clerk,
Defence Security Corps Records, Kannur.

7. Sujatha K.K
Aged 51 years,
W/o Late I.K. Ratnakaran,
Upper Division Clerk,
Defence Security Corps Records, Kannur. ...Applicants

(By Advocate Mr. S. Radhakrishnan)

V e r s u s

1. Union of India represented by
The Secretary to the Govt. of India,
Ministry of Defence, New Delhi.
2. Adjutant General,
Integrated Head Quarters of Ministry of Defence (Army),
Army Head Quarters,
West Block-III, R.K. Puram.
New Delhi-110066.
3. The Chief Record Officer,
Defence Security Corps Records,
Kannur-13 ...Respondents

(By Advocate Mr. N. Anilkumar, Sr.PCGSC)

O.A No.180/00496/14

1. K.A. Harilal JE (QS&C), MES No. 140116, S/o K.N. Appu, Aged 50 years, working in Garrison Engineer (Maint), Ezhimala, Kannur Dist, Kerala, residing at Chandrakantham Kanjiramattom P.O, Ernakulam Dist Pin 682315.
2. V Sreekumar, JE (QS&C), MES no. 113449, S/o K. Govindan Nair, aged 50 years, working in Garrison Engineer (NS), Kataribahgh, Naval Base P. O. Kochi-4 and residing at 5B IHDC Nakshatra Malika, Kunjan Bava Road, Ponnurunni, Vyttila P.O Ernakulam – 682 019
3. K.A Lissy, AE (Civil), MES No. 187892, D/o K.P Alias, aged 49 years, working in Garrison Engineer (P) No.2 Ezhimala, Kannur Dist, Residing at Vettullil House, Parappillil Road, Thiruvankulam P O, Ernakulam Dist.
4. Mercy Johns, AE (Civil), MES No. 109784, D/o Oommen Mathew. Aged 51 years, working in Garrison Engineer (P) No.2 Ezhimala, Kannur Dist, residing at Vazhathottathil Mercy Gardens, Elamakkara P.O. Ernakulam Dist.

5. Saleem P. I, AE (Civil), MES No. 124915, S/o P. U. Ibrahim, aged 50 years, working in Garrison Engineer (P) No.1 Ezhimala, Kannur Dist, residing at Pallithittayil, Panangad P. O, Ernakulam Dist.- 682506.
6. Grace Prasad, AE (E/M), MES No. 600857, D/o AV Thomas, aged 49 years, working in Garrison Engineer (P) No.1 Ezhimala, Kannur Dist, residing at NSS Women's Hostel, Payyannur, Kannur Dist.
7. R J Shinde, AE (Civil), MES No. 170478, S/o J.J Shinde, aged 48 years, working in Garrison Engineer (P) No.1 INA Ezhimala, Kannur Dist, residing at Survey No. 16/2/28 SujayBunglow, 4th lane, Madhuban Society, Shitole Nagar, Old Sanghvi, Pune-411027.
8. Sajitha V.S, AE (Civil), MES No. 187893, D/o Abubacker V. M aged 51 years, working in Garrison Engineer (P) No.1 Ezhimala, Kannur Dist, residing at Chulliparambil House, Edavakkanad P.O Ernakulam Dist.
9. Ajitha Sreekumar, AE (Civil), MES No.121064. D/o K Ayyappan Nair, aged 48 years, working in Garrison Engineer Fort Kochi. Kochi-4 residing at 5B IHDC Nakshatra Malika, Kunjan Bava Road, Ponnurunni, Vyttila P.O, Ernakulam- 682019.
10. Maggie Francis, AE (Civil), MES No. 109785, D/o P.J. Lonan, aged 50 years, working in Chief Engineer (NW), Kataribagh, Naval Base P.O., Kochi-4, residing at Kunnel House, Palliport P.O., Ernakulam Dist.
11. K. C Omana, AE (Civil), MES No. 187070, D/o K.M. Cheeramman, aged 50 years, working in Chief Engineer (NW), Kataribah, Naval Base P.O. Kochi-4 residing at Chaitram, Mavelipuram, Kakkanad, Ernakulam Dist.
12. Mary Gracy, JE (QS&C), MES No. 187890, D/o K. J. Alexander, aged 51 years, working in Asst Garrison Engineer (I)(R&D), Kakkanad, Thrikkakkara P.O, Ernakulam Dist. residing at Grace Villa. Kumarasan Road, Elamkulam, Kaloor, Ernakulam – 17
13. V K Abdulla, JE (QS&C), MES No. 149549, S/o V.A Kunju Muhammed, aged 55 years, working in CWE(AF) Trivandrum, HQ SAC IAF Complex, Akkulam, Thuruvikkal Post, Thiruvananthapuram-695011, residing at Veluthedath House Vadacode P.O. Thrikkakara (North) Kochi-682021.
14. Shanmuganathan, JE (QS&C), MES No. 196432, S/o P. Swaminathan, aged 48 years, working in Garrison Engineer (P) No.2 Ezhimala, Kannur Dist, residing at Naveth, Near SS Temple,

Mahdevagramam, Payyannur, Kannur Dist.

15. Gracy Poullose, JE (QS&C), MES No. 109856, D/o K P Kuriackose, aged 48 years, working in Garrison Engineer (P) No.1 Ezhimala, Kannur Dist, residing at Mammanaril House, South Vazhakkulam P.O., Aluva-5.
16. Sudhakaran K.P, JE (QS&C), MES No. 196434, S/o Late Paran, aged 51 years, working in Garrison Engineer (NW), Kataribahgh. Naval Base P.O. Kochi-4, residing at Kalapurakkal House, Periganam, Thrissur Dist-680686.
17. Anilkumar RC, JE (QS&C), MES No. 109844, S/o Rananiyan Nair, aged 50 years, working in Chief Engineer (NW), Kataribagh, Naval Base P.O., Kochi-4 residing at Chellam Tc: 1582(i)VI, Akkulam, Thiruvananthapuram-695031.
18. P. K. Anilkumar, AE (Civil), MES No. 124771, S/o P V Krishnan, aged 49 years, working in Garrison Engineer (NW), Kataribahgh, Naval Base P.O. Kochi-4, residing at Madathikunnel Society Road, Maradu, Ernakulam Dist, Pin- 682304. ...Applicants

(By advocate: Mr.R.Sreeraj)

V e r s u s

1. Union of India represented by its Secretary to the Government of India, Ministry of Defence, New Delhi-110001.
2. The Secretary to the Government of India, Ministry of Personnel Public Grievances and Pensions, New Delhi-110001.
3. The Engineer-in-Chief, Military Engineer Services, New Delhi-110001.
4. The Chief Engineer, Head Quarters Southern Command, Military Engineer Services, Pune-4.
5. The Chief Engineer (Naval Works), Military Engineer Services, Kataribagh, Kochi-4.
6. The Chief Engineer (AF), Military Engineer Services, No-2 DC Area, MES Road, Yeshwantpur, Bangalore-560022.
7. The Chief Engineer (R&D), Opp Jubilee Bus Station, Picket, Secunderabad -500003. ... Respondents

(By Advocate Mr.N.Anilkumar,Sr.PCGC(R)

O.A No. 180/00546/14

1. R. Vipin Lal,
Upper Division Clerk,

Vocational Rehabilitation Centre for Handicapped,
Nalanchira, Thiruvananthapuram -695 015,
Residing at Thiruvonam, T.C.5/816-2, Mannamoola,
G.C. Nagar, H.No. 216 A, Peroorkada P.O.,
Thiruvananthapuram-695 005.

2. G. Mini,
Lower Division Clerk (Cashier),
Vocational Rehabilitation Centre for Handicapped,
Nalanchira, Thiruvananthapuram-695 015,
Residing at Aluvila Veedu, URA 57, Udayanoorkonam,
Nalanchira, Thiruvananthapuram- 695 015. ... Applicants

(By Advocate Vishnu S Chempazhanthiyil)

V e r s u s

1. The Deputy Director,
Vocational Rehabilitation Centre for Handicapped,
Nalanchira, Thiruvananthapuram- 695 015.
2. The Director of Employment Exchanges,
Ministry of Labour and Employment (DGE&T)
3/10, Jam Nagar House, New Delhi-110 011.
3. The Director General of Employment and Training/
Joint Secretary, Directorate General of Employment and
Training, Ministry of Labour and Employment,
Shram Shakti Bhawan, Rafi Marg, New Delhi-110 001.
4. Union of India, represented by Secretary to Government of India,
Ministry of Labour and Employment,
Shram Shakti Bhawan, Rafi Marg, New Delhi-110 001. ...Respondents

(By Advocate Mr. K. S. Dilip, ACGSC)

O.A No. 180/00557/14

A. Gheevarghese, aged 40 years, S/o A. Alphonze,
Turner, Fishery Survey of India,
Marine Engineering Division, Kochi-16 ...Applicant

(By Advocate Mr. T. A Rajan)

V e r s u s

1. Union of India represented by Secretary,
Government of India, Ministry of Agriculture,
Department of Animal Husbandry, Dairying and Fisheries,
New Delhi- 110 001.

2. The Director General, Fishery Survey of India,
Botawala Chambers, Sir P .M. Road, Mumbai-400001.
3. The Zonal Director, Cochin Base of Fishery Survey of India,
Marine Engineering Division, Kochi-16.

...Respondents

(By Advocate Mr. S.R.K. Prathap, ACGSC)

O.A/180/00567/2014

1. All India Kendriya Vidyalaya Non Teaching Staff
Association represented by its General Secretary,
Sandeep Kanta Biswas, S/o. (late) Sukumar Kanta
Biswas, (Upper Division Clerk, Kendriya Vidyalaya
No. 1, Kanchrapara, West Bengal - 743 193).
Residing at : Flat No. B-1, Anandadeep Apartment,
H-Road, Anandapuri, Barrackpore, PO-NCP,
Kolkata - 700 122, West Bengal.
2. M. Asokan, S/o. Shri Madhavan R.,
Sub-Staff, Kendriya Vidyalaya Shift II,
Pattom, Trivandrum - 695 004.
Residing at : Type II Quarters, Pattom,
Trivandrum - 695 004.
3. Madhumohanan Nair,
S/o. Shri Chandrasekharan Nair,
Sub Staff, Kendriya Vidyalaya, CRPF,
Pallipuram (P.O), Trivandrum - 695 316.
Residing at : Chithira, Oorupoika (P.O),
Attingal, Trivandrum - 695 104.
4. Chandran K., S/o. Shri Kochu Govindan,
Sub Staff, Kendriya Vidyalaya, NTPC,
Kayamkulam, Cheppad (P.O),
Alappuzha District.
Residing at : Kochuparambil Ericavu
Korthigappally P.O, Alapuzha Dist
5. V.R. Velayudhan, S/o. Shri V.C. Raman,
Sub-Staff, Kendriya Vidyalaya,
N.A.D, HMT Colony, Kalamassery,
Ernakulam - 683 503. Residing at:
Type B/3, Kendriya Vidyalaya Staff Quarters,
HMT Colony (P.O), Kalamassery,
Ernakulam - 683 503.

6. V.K. Sumathi, W/o. Shri P.P. Sasi,
Sub-Staff, Kendriya Vidyalaya, Rubber Board (P.O),
Kottayam - 682 009. Residing at : Plamoothil House,
Channanikadu (P.O), Kottayam.
7. K.M. Prasad, S/o. Shri K.K. Madhavan,
Sub-Staff, Kendriya Vidyalaya,
Rubber Board (P.O), Kottayam - 686 009.
Residing at : Kooliparambil House,
Mannrcack (P.O), Kottayam.
8. A. Ponnukutty, W/o. Shri V. Kunjuswamy,
Sub-Staff Kendriya Vidyalaya No. 2,
Kanjikode, Palakkad - 678 623.
Residing at: "Shaju Nivas", Kozhippara Post,
Kozhippara, Palakkad - 678 557.
9. K. Mohanan, S/o. Shri Karthkunj,
Sub-Staff, CRPF, Pallipuram,
Trivandrum - 695 316.
Residing at : K.V Staff Quarters,
Type II/1 CRPF Pallipuram,
Trivandrum - 695 316.
10. Surendran M.K, S/o. Shri Chandamman,
Sub-Staff, Kendriya Vidyalaya, Mahe,
Paral (P.O), Chembra, Mahe - 670 671.
Residing at : Thondivayalil House,
Chombala (P.O), Vatakara - 673 308.
11. B. Ravi, S/o. K. Balakrishnan Pillai,
Sub-Staff, Kendriya Vidyalaya No. 1,
Railway Colony, Hemambika Nagar,
Palakkad - 678 009. Residing at :
"Asha", Aishwarya Road, Sivanandan Nagar,
Rly Colony, Palakkad.
12. M.P. Mohanan, S/o. M. Parameswaran,
Sub-Staff, Kendriya Vidyalaya, AFS,
Akkulam, Trivandrum - 695 031.
Residing at: Qtr. No.3/2, KV Staff Quarters,
AFS, Akulam, Trivandrum – 695 031
13. S. Surendran Nair, S/o. Shivshakaran Nair,

Sub-Staff, Kendriya Vidyalaya, CRPF,
Pallipuram (P.O), Trivandrum - 695 316.
Residing at : Soumy Bhavan, Pattathinkara,
Thonnakkal (P.O), Trivandrum.

14. Umeshkumar. T., S/o. (late) Govinda Menon K,
UDC, Kendriya Vidyalaya, Kanjicode (West),
Palakkad - 678 623. Residing at : Quarter No. 9,
Jawahar Navodaya Vidyalaya,
Malampuzha, Palakkad - 678 651.
 15. K.P. Kalarani, W/o. M. Sreekumar, UDC,
Kendriya Vidyalaya No. 1, Hemambika Nagar,
Kellekuklangara (P.O), Palakkad - 678 009.
Residing at : Sreepriyam, Sivananda Nagar,
Kellekulangara (P.O), Palakkad - 678 009.
 16. E.T. Sreenivasan, S/o. P. Sankaran Nair,
UDC, Kendriya Vidyalaya, Palappuram (P.O),
Ottapalam Palakkad - 679 103. Residing at : B-08,
Kendriya Vidyalaya, Staff Quarters, Palappuram (P.O),
Ottapalam, Palakkad District.
 17. Sankara Narayanan O.M,
S/o. Vishnu Namboodiri O.M,
UDC, Kendriya Vidyalaya, Police Academy,
Ramavarmapuram, Thrissur - 680 631.
Residing at : Othalur Mana (Pournamy),
Chuduvalathur, Shornur - 679 121,
Palakkad District.
- Applicants

[By Advocate Mr. T.C. Govindaswamy]

Versus

1. The Commissioner, Kendriya Vidyalaya Sangathan,
18, Institutional Area, Shahid Jeet Singh Marg,
New Delhi - 110 602.
2. The Deputy Commissioner,
Kendriya Vidyalaya Sangathan,
Ernakulam, Regional Office,
Kadavanthra, Kochi - 682 020.
3. The Deputy Commissioner,
Kendriya Vidyalaya Sangathan,

Regional Office, Chennai Region,
IIT Campus, Chennai - 600 036.

4. The Secretary to the Government of India,
Ministry of Personnel, Public Grievances &
Pensions, (Department of Personnel & Training),
North Block, New Delhi - 110 001. - Respondents

[By Advocate Mr. K.I. Mayankutty Mather]

O.A No. 180/571/2014

1. M.S. Sajimon, S/o. M.K. Sreedharan (late),
Upper Division Clerk,
Central Research Institute for Homeopathy,
Sachivothamapuram (P.O), Kottayam - 686 532
Residing at : Munjanattu House,
Sachivothamapuram (P.O), Kottayam - 686 532.
2. Mohanan Pillai, S/o. Kunjan Pillai (late),
Upper Division Clerk,
Central Research Institute for Homeopathy,
Sachivothamapuram (P.O), Kottayam - 686 532
Permanent Address: Anayadi Thekkethil Lakshmi
Bhavanam, Perungala (P.O), Kayamkulam - 690 559.
3. Indira R. Nair, W/o. Ravindran Nair,
Upper Division Clerk,
Central Research Institute for Homeopathy,
Sachivothamapuram (P.O), Kottayam - 686 532.
Permanent Address : "Arunima", Cherukole (P.O),
Kozhencerry- 689 650.
4. Vanajakshi, W/o. P.M. Borkar,
Assistant, Central Research Institute for Homeopathy,
Sachivothamapuram (P.O), Kottayam - 686 532.
Permanent Address: MIG 1/A 19, Ganesh Nagar,
Dandeli, Karnataka - 581 325.
5. Uthaman Nair, S/o. M.K. Purushothaman Nair,
Lower Division Clerk,
Central Research Institute for Homeopathy,
Sachivothamapuram (P.O), Kottayam - 686 532
Permanent Address: Maniyamparakuzhiyil,
Cherukole (P.O), Kozhencherry - 689 650.

6. P.U. Sabu, S/o. Uthuppan Thomas (late),
Lower Division Clerk,
Central Research Institute for Homeopathy,
Sachivothamapuram (P.O), Kottayam - 686 532.
Residing at: Puthenpurayil House,
Sachivothamapuram (P.O), Kottayam - 686 532.
7. Sujamol Thomas, W/o. T.T. Punnoose,
Lower Division Clerk,
Central Research Institute for Homeopathy,
Sachivothamapuram (P.O), Kottayam - 686 532
Residing at : Thekkeparambil House,
Sachivothamapuram (P.O),
Kottayam - 686 532. - Applicants

[By Advocate Mr. T.C. Govindaswamy]

Versus

1. Union of India represented by the
Secretary to the Government of India,
Ministry of Health & Family Welfare,
Department of Ayush, New Delhi - 110 001.
2. The Director General
Central Council for Research in Homeopathy,
No. 61-65, Institutional Area, Opposite :
D-Block, Janakpuri, New Delhi - 110 058.
3. The Officer-in-charge,
Central Research Institute for Homeopathy,
Sachivothamapuram (P.O),
Kottayam - 686 532. - Respondents

(By Advocate – Mr.P.R.Sreejith,ACGSC)

OA/180/00584/2014

- 1 K.R. Sunilkumar,
S/o. B. Rajan (late),
Fishing Hand, CMLRE,
Ministry of Earth Science,
Kendriya Bhavan, Kakkanad,
Kochi - 682 037. Residing at:

Laxmi Nivas, Kizhakke Chayappully,
Polassery, Vaikkam - 686 141.

2. M. Rathinavel, S/o. K. Mariyappan,
Fishing Hand, CMLRE,
Ministry of Earth Science,
Kendriya Bhavan, Kakkanad,
Kochi - 682 037. Residing at:
House No.3, Mattamal Junction, Thevara - 682 013
3. Binoy V., S/o. EA Vijayan,
Fishing Hand, CMLRE,
Ministry of Earth Science,
C Block, 6th Floor,
Kendriya Bhavan, Kakkanad,
Ernakulam. Residing at:
"Surya" Kumbalapilly, Chalikkavattom,
Vennala Post, Ernakulam - 682 028.
4. V.K Pradeepkumar, S/o. Karthikeyan,
Fishing Hand, CMLRE,
Ministry of Earth Science,
Kendriya Bhavan, Kakkanad,
Kochi - 682 037. Residing at:
"Karthika Nivas" Udayabapuram (P.O),
Vaikkam - 686 143. - Applicants

[By Advocate Mr. U. Balagangadharan]

Versus

1. The Director,
Centre for Marine Living Resources & Ecology,
Ministry of Earth Science, C Block, 6th Floor,
Kendriya Bhavan, Kakkanad, Ernakulam - 682 030.
2. The Secretary,
Ministry of Earth Science,
Mahasagar Bhavan, Block 12,
CGO Complex, New Delhi - 110 003.
3. The Secretary,
Department of Personnel and Training,
North Block, New Delhi - 110 001. - Respondents

[By Advocate Mr. N. Anilkumar, Senior PCGC (R)]

O.A/180/641/2014

1. T.K. Premkumar, S/o. Late P.N Kesavan Nair,
Electrian (SK), O/o. Garrison Engineer (NW),
Kochi, Kataribagh, Naval Base (P.O),
Kochi - 4. Residing at : Quarter No. 90/1,
MES Quarters, Kataribagh, Naval Base (P.O),
Kochi - 682 004.
2. T.P. Baby, S/o. T.V. Paily,
Electrician (SK), O/o. Garrison Engineer (NS),
Kochi, Kataribagh, Naval Base (P.O),
Kochi - 4. Residing at : Thottiyil Veedu,
Kakkattoor, Eramalloor (P.O), Muvattupuzha - 686 673.
3. A.V. John, S/o/ late A.V. Varkey,
Electrician (SK), O/o. Garrison Engineer (NS),
Kochi, Kataribagh, Naval Base (P.O),
Kochi - 4. Residing at : Anchary House,
Kizhakkambalam Post, Alinchode - 683 562. - Applicants

[By Advocate Mr. R. Sreeraj]

Versus

1. Union of India represented by its
Secretary to the Government of India,
Ministry of Defence, New Delhi - 110 001.
2. The Secretary to the Government of India,
Ministry of Personnel Public Grievances and
Pensions, New Delhi - 110 011.
3. The Engineer-in-Chief, Military Engineer Services,
New Delhi - 110 011.
4. The Chief Engineer, Headquarters
Southern Command,
Military Engineer Services, Pune -4.
5. The Chief Engineer (Naval Works),
Military Engineer Services,
Kataribagh, Kochi - 682 004. - Respondents

[By Advocate Mr. N. Anilkumar, Senior PCGC (R)]

OA/180/00642/2014

Shanly Thomas, aged 47 years,
S/o V.M Thomas,
Upper Division Clerk,
Central Institute of Fisheries Nautical
& Engineering Training (CIFNET),
Foreshore Road, Kochi-16.
Residing at Shine Villa,
Desabhimani Road, Kaloor,
Kochi-17.

Applicant

(By Advocate: Mr.T.A.Rajan)

Versus

1. Union of India represented by
Secretary, Government of India
Ministry of Agriculture
Department of Animal Husbandry, Dairying and Fisheries
Krishi Bhavan, New Delhi -110 001.
2. The Director,
Central Institute of Fisheries Nautical
and Engineering Training, Foreshore Road,
Kochi-16.
3. The Senior Administrative Officer,
Central Institute of Fisheries Nautical and
Engineering Training, Foreshore Road,
Kochi-16.
4. The Assistant Director (OL),
Central Institute of Fisheries Nautical
and Engineering Training,
Foreshore Road, Kochi-16.

Respondents

(By Advocate: Mr.V.A.Shaji, ACGSC)

OA/180/00643/2014

R. Buvana, aged 50 years,
W/o G. Ramachandra Bhatt,
Junior Engineer (QS & C),
Garrison Engineer (P) (NW) Kochi.

Residing at 'Kedaram', 803/2035,
Raghavan Pillai Road,
Opposite Sree Sankara Vidyalyaya,
Elamakkara PO, Ernakulam-682 026.

Applicant

(By Advocate: Mr.R.Sreeraj)

Versus

1. Union of India represented by its Secretary
to the Government of India,
Ministry of Defence, New Delhi-110 011.
2. The Secretary to the Government of India,
Ministry of Personnel, Public Grievances and Pensions,
New Delhi-110 011.
3. The Engineer-in-Chief,
Military Engineer Services,
New Delhi-110 011.
4. The Chief Engineer,
Head Quarters Southern Command,
Military Engineer Services, Pune-4.
5. The Chief Engineer (Naval Works),
Military Engineer Services,
Kataribagh, Kochi-682 004.

Respondents

(By Advocate: Mr.N.Anil Kumar, Sr.PCGC)

OA/180/00648/2014

A. Jayaraj, aged 59 years,
S/o Antonyswamy,
Senior Deckhand,
Central Institute of Fisheries Nautical
and Engineering Training Unit,
Chennai (Now on tour to Central Institute
of Fisheries Nautical and Engineering
Training, Foreshore Road, Kochi-16.)
Residing at 11/142, Poompugar Nagar
8th Street, Kolathur P.O, Chennai-99.

Applicant

(By Advocate: Mr.T.A.Rajan)

Versus

1. Union of India represented by
Secretary, Government of India
Ministry of Agriculture
Department of Animal Husbandry, Dairying and Fisheries
New Delhi -110 001.
2. The Director,
Central Institute of Fisheries Nautical
and Engineering Training, Foreshore Road,
Kochi-16.
3. The Senior Instructor (ME)
Central Institute of Fisheries Nautical and
Engineering Training, Foreshore Road,
Kochi-16.
4. The Senior Administrative Officer,
Central Institute of Fisheries Nautical
and Engineering Training,
Foreshore Road, Kochi-16.
5. The Head of Office
Central Institute of Fisheries Nautical and
Engineering Training Unit
No.59, S.N.Chetty Street,
Royapuram, Chennai-13.

Respondents

(By Advocate: Mr. S.R.K.Pratap, ACGSC)

OA/180/00655/2014

M.L. Remadevi, aged 48 years,
D/o late C.G. Menon,
Upper Division Clerk,
Central Institute of Fisheries Nautical
& Engineering Training (CIFNET),
Foreshore Road, Kochi-16.
Residing at Marampilly House,
Edappally P.O., Kochi-24.

Applicant

(By Advocate: Mr.T.A.Rajan)

Versus

1. Union of India represented by Secretary,
Government of India,
Ministry of Agriculture, Department of Animal Husbandry,
Dairying and Fisheries,
Krishi Bhavan, New Delhi-110 001.
2. The Director,
Central Institute of Fisheries Nautical
and Engineering Training, Foreshore Road,
Kochi-16.
3. The Senior Administrative Officer,
Central Institute of Fisheries Nautical and
Engineering Training, Foreshore Road,
Kochi-16.
4. The Assistant Director (OL),
Central Institute of Fisheries Nautical
and Engineering Training,
Foreshore Road, Kochi-16.

Respondents

(By Advocate: Mr.E.N.Hari Menon, ACGSC)

OA/180/00656/2014

K.Rajan, aged 48 years,
S/o K. Narayanan Nair,
Upper Division Clerk,
Central Institute of Fisheries
Nautical & Engineering Training (CIFNET)
Foreshore Road, Kochi-16.
Residing at Kausthubham,
Nellikamala Road, VKC P.O.,
Thevakkal, Kochi-21.

Applicant

(By Advocate: Mr. T.A.Rajan)

Versus

1. Union of India represented by Secretary,
Government of India, Ministry of Agriculture,
Department of Animal Husbandry,
Dairying and Fisheries,

Krishi Bhavan, New Delhi-110 001.

2. The Director,
Central Institute of Fisheries
Nautical and Engineering Training,
Foreshore Road, Kochi-16.
3. The Senior Administrative Officer,
Central Institute of Fisheries
Nautical and Engineering Training,
Foreshore Road, Kochi-16.
4. The Assistant Director (OL)
Central Institute of Fisheries Nautical
and Engineering Training
Foreshore Road, Kochi-16

Respondents

(By Advocate: Mr. N.Anilkumar, Sr.PCGC)

O.A No.180/00713/2014

1. S.Padmanabha Mallya
S/o.P.Suryanarayana Sharma (late)
Upper Division Clerk
Office of the Joint Director General of Foreign Trade
Kendriya Bhavan, Kakkanad, Kochi – 682 037
Residing at : 10/173, SJD (North) Street
Fort Kochi – 682 001
2. Mini Dileep
W/o.P.S.Dileepkumar
Upper Division Clerk
Office of the Joint Director General of Foreign Trade
Kendriya Bhavan, Kakkanad, Kochi – 682 037
Residing at Poovanthara House
Kumaranasan Nagar Road, Kaloor
Kochi – 682 017
3. Arumughan P.R
S/o.P.A.Raman
Upper Division Clerk
Office of the Joint Director General of Foreign Trade
Kendriya Bhavan, Kakkanad, Kochi – 682 037
Residing at: Poliyedath House, House No.VII/1244 A
“Amrutha Nivas”, Kollamkudimugal, Thrikkakara P.O
Kochi – 682 017

4. R.Kumari Sreelatha
W/o.G.Regghukumar
Upper Division Clerk
Office of the Joint Director General of Foreign Trade
Kendriya Bhavan, Kakkanad, Kochi – 682 037
Residing at: C.18 GPRA
Kunnumpuram, Kakkanad, Kochi-682 037
5. Daisy George
W/o.M.J.George
Upper Division Clerk
Office of the Joint Director General of Foreign Trade
Kendriya Bhavan, Kakkanad, Kochi – 682 037
Residing at: MIG /64 Ground Road
Gandhi Nagar, Kochi – 682 020
6. T.V.Stephen
S/o.T.D.Vareeth
Upper Division Clerk
Office of the Joint Director General of Foreign Trade
Kendriya Bhavan, Kakkanad, Kochi – 682 037
Permanent Address: Thaniserikaran House
South Bazar Road, Irinjalakuda, Pin – 680 121
7. A.James Joseph
S/o.A.V.Joseph
Upper Division Clerk
Office of the Joint Director General of Foreign Trade
Kendriya Bhavan, Kakkanad, Kochi – 682 037
Permanent Address: Alappat House, Cherangalam Road
Kallettumkara, Thrissur District, Pin 680683
8. Leena Nelson
W/o.M.K.Nelson
Upper Division Clerk
Office of the Joint Director General of Foreign Trade
Kendriya Bhavan, Kakkanad, Kochi – 682 037
Permanent address: Athiyarath House
Madathumpady Post, Thrissur – 680 733
9. T.K.Joshi
S/o.Kochukuttan T.O
Lower Division Clerk
Office of the Joint Director General of Foreign Trade
Kendriya Bhavan, Kakkanad, Kochi – 682 037
Residing at Thundiparambil House
Pipe Lane, Aluva – 683 102
10. Hareesan O.N
S/o.O.N.Narayanan Moosath
Hindi Typist
Office of the Joint Director General of Foreign Trade

.25.

Kendriya Bhavan, Kakkanad, Kochi – 682 037
Residing at Olikkara Illom, Thuravoor P.O
Cherthala

... Applicants

(By Advocate: Mr.T.C.G Swamy)

V e r s u s

1. Union of India represented by the
Secretary to the Government of India
Ministry of Commerce & Industry
Department of Commerce, New Delhi-110 011

2. The Director General of Foreign Trade
Ministry of Commerce & Industry
Department of Commerce, Udyog Bhavan
New Delhi – 110 107

3. The Joint Director General of Foreign Trade
A-Block, Vth Floor, Kandriya Sadan
Kakkanad, Kochi – 682 037

.... Respondents

(By Advocate Mr.N.Anilkumar,Sr.PCGC(R))

O.A No.180/00716/2014

P.Krishnakumar

S/o.P.Bhaskaran

Lower Division Clerk

Central Institute of Fisheries Nautical & Engineering Training (CIFNET)

Foreshore Road, Kochi – 16, residing at No.4C, Door No.III/725-C4

Devidan Appartments, MLA Road, Chottanikkara – 682 312

... Applicant

(By Advocate: Mr.T.A.Rajan)

V e r s u s

1. Union of India represented by Secretary
Government of India
Ministry of Agriculture
Department of Animal Husbandry, Dairying and Fisheries
Krishi Bhavan, New Delhi – 110 001

2. The Director
Central Institute of Fisheries Nautical and Engineering Training
Foreshore Road, Kochi – 16

3. The Senior Administrative Officer
Central Institute of Fisheries Nautical and Engineering Training
Foreshore Road, Kochi – 16

4. The Assistant Director (OL)

Central Institute of Fisheries Nautical and Engineering Training
Foreshore Road, Kochi – 16

....

Respondents

(By Advocate Mr.Anil Ravi)

O.A No.180/00901/2014

1. T.K.Jayachandran Nair
S/o.Late Kesava Pillai
Thottupurathu House
Kumarangari P.O, Changanasserry
Carpenter (SK)
Office of the Garrison Engineer (NW),
Katari Bagh, Naval Base P.O, Kochi -4
2. K.K.Karthikeyan
S/o.Late Kochan
Kudakuthumthara House
Kumbalangi P.O, Kochi – 7
F/Pipe (SK), Office of the Garrison Engineer (NW)
Katari Bagh, Naval Base P.O, Kochi – 4
3. S.Shaju, S/o.Late Sivarajan
Edapparambil House, Perumpadavam P.O
Elanji Via, Muvattupuzha, Ernakulam
F/Pipe (SK), Office of the Garrison Engineer (P)(NW)
Katari Bagh, Naval Base P.O, Kochi - 4

...

Applicants

(By Advocate: Mr.R.Sreeraj)

V e r s u s

1. Union of India represented by its Secretary to the Government of
India, Ministry of Defence, New Delhi – 110 011
2. The Chief Engineer, Head Quarters Southern Command
Military Engineer Services, Pune – 4
3. The Chief Engineer (Naval Works), Military Engineer Services
Katari Bagh, Naval Base, Kochi – 4

....

Respondents

(By Advocate Mr.N.Anilkumar,Sr.PCGC(R))

O.A No.180/00902/2014

1. ESIC Employee's Union (Kerala), Trichur-680 020
represented by its General Secretary, Sasikumar.P
S/o.Chellappanpillai, SSO, Regional Office, ESIC
Trichur residing at Palliyil House, Villadom
Ramavarmapuram P.O, Trichur
2. Vasu V.M, S/o.A Unnikutty
UDC Cashier, Branch Office, ESIC Mavoor

- Residing at Sreevalsam, Peringolam P.O
Kunnamangalam, Calicut
3. Unni.M.B, S/o.Brahmadasan Pillai
UDC, Sub Regional Office, ESIC Kollam,
residing at Namphattodil Vadakkumbhagam
Chavara South (P.O), Kollam
 4. Soman Pillai K.K, S/o.Kesavan Pillai
UDC, Branch Office, ESIC Perumpavoor,
residing at Kauvappilly House
Ajmurikkara P.O, Kavumpuram,
Perumpavoor, Ernakulam
 5. Sheela V.S, W/o.Pradeep K
Sub Regional Office, ESIC Kozhikode
residing at Prathiba, West Hill P.O
Chungam, Calicut
 6. Shaji N.D, S/o.Dhamodaran
Head Clerk, Branch Office, ESIC
Thalassery, residing at Nelliyanikunnel House
Chungam, Eranholi P.O, Thalassery, Kannur
 7. Saji David, S/o.George P.J
UDC, Regional Office, ESIC, Thrissur
residing at Palatty House, Pananchakkam Road
Mannuthy P.O, Thrissur
 8. Sadanandan I
S/o.Kunjukuttan Nair P
UDC Cashier, Branch Office, ESIC
Chalakudy, residing at Kuzhikkattil House
K.K.Road, Chalakudy, Thrissur
 9. Rajkumar P.G, S/o.Panicker T P G
UDC, Branch Office, ESIC, Punalur,
residing at Raj Bhavan, CMC-13, Near Govt. BHS,
Cherthala, Alappuzha
 10. Radhakrishnan P
S/o.Unnirankutty P
Assistant, Sub Regional Office
ESIC Kozhikode, residing at Vyshakham
Korayangad Street, Quilandy P.O
 11. Muraleedharan M, S/o.Govindan Nair
Assistant, Branch Office, ESIC, Pappinissery
residing at Amrutha, Vengoli, Edachery P.O
Vatakara via, Kozhikode
 12. Laby Cherian, S/o.Cherian.V

- Assistant, Sub Regional Office, ESIC,
Ernakulam, residing at Kannangattu
Mathilbhagam, Thiruvalla P.O
Pathanamthitta
13. Janardhanan.C
S/o.Krishnan V.V
UDC, Branch Office, ESIC
Payyanur, residing at Chirappadammal House
Near Shiva Temple, Karivellur P.O, Kannur
14. Girija .C, W/o.Surendran V
UDC, Branch Office, ESIC
Malappuram, residing at Girija Mandir
Chennara P.O, Mangalam,Tirur, Malappuram
15. Elizabeth Thomas.V
W/o.Johny K.John
Assistant, Sub Regional Office, ESIC
Trivandrum – 14, residing at Kariath House
A-26, Madencovil Lane, Vellayambalam
Trivandrum – 10
16. Annamma Zacharia, W/o.Mathew Palackal Abraham
Assistant, Brnach Office, ESIC, Adoor, residing at Palackal
House, S.N.Puram P.O, Pampady, Kottayam
17. Annakutty A.K, W/o.Thomas ME
UDC, Branch Office, ESIC, Thrissur
residing at C-7, ESIC – Staff Quarters
Kuttaneloor, Thrissur
- ... Applicants

(By Advocate: Mr.R.Sreeraj)

V e r s u s

1. The Director General, Head Quarters Office
Employees State Insurance Corporation
Panchdeep Bhavan, CIG Road,
New Delhi – 110 002
2. The Regional Director
Regional Office (Kerala), Employees State Insurance Corporation
Panchdeep Bhavan, NS Round, Thrissur – 680 020
- Respondents

(By Advocate Mr.T.V.Ajayakumar)

O.A No.180/01012/2014

Smt.V.V.Nalini
W/o.Ganagdharan
Upper Division Clerk, Naval Armament Depot,

Alwaye – 683 563

Residing at “Veliyathu Vadakke Veedu” Vayalkkara
Kunnukara P.O, Ernakulam District, Pin – 683 578

... Applicant

(By Advocate: Mr.Shafik M.A)

V e r s u s

1. Union of India represented by its Secretary to Government of India, Ministry of Defence, New Delhi – 110 011
2. The Director General of Naval Armament
Integrated Head Quarters, Ministry of Defence (Navy)
R.K.Puram, New Delhi – 110 001
3. The Chief General Manager
Naval Armament Depot, Alwaye-683 633 Respondents

(By Advocate Mr.N.Anilkumar,Sr.PCGC(R))

O.A No.180/01150/2014

M.P.Mohanan

S/o.Purushothaman

Instructor (Seaman Ship & Navigation)

Central Institute of Fisheries Nautical and Engineering Training

Foreshore Road, Kochi – 16

Residing at Mavelithayil House, Pallithode P.O

Alappuzha (Dt), Pin – 688 584

... Applicant

(By Advocate: Mr.T.A.Rajan)

V e r s u s

1. Union of India represented by Secretary
Government of India, Ministry of Agriculture
Department of Animal Husbandry, Dairying and Fisheries
Krishi Bhavan, New Delhi – 110 001
2. The Director
Central Institute of Fisheries Nautical and Engineering Training
Foreshore Road, Kochi – 16
3. The Senior Instructor (M&E)
Central Institute of Fisheries Nautical and Engineering Training
Foreshore Road, Kochi – 16
4. The Senior Administrative Officer
Central Institute of Fisheries Nautical and Engineering Training
Foreshore Road, Kochi – 16
5. Assistant Director (OL)

Central Institute of Fisheries Nautical and Engineering Training
Foreshore Road, Kochi – 16

.... Respondents

(By Advocate Mr.N.Anilkumar,Sr.PCGC(R))

O.A No.180/00016/2015

1. Santhosh Kumar N.V
S/o.S.R.Venkitaswara Vadhyar
UDC, Doordarshan Maintenance
Centre, Viyyur P.O, Thrissur residing at
Neenthamadathil, Mala P.O
Thrissur District, Pune 680 732
2. Remesan E.A
S/o.Late Achuthan, LDC, All India Radio,
Vazhuthacadu, Thiruvananthapuram residing at
Theertham, A.K.G. Nagar, Pangappara P.O
Thiruvananthapuram – 695 581
3. Rita Srikanth
W/o.K.P.Srikanth, LDC, All India Radio
Vazhuthacadu, Thiruvananthapuram
residing at Flat 7D, Panera, Elamkam Nagar
Thycaud P.O, Thiruvananthapuram, Pin 695 014
4. P.S.Dharmarajan
S/o.K.Parameswaran, LDC, CCW, All India Radio and
Doordarshan, Kakkanad residing at Plavida House
Poyya P.O, Pin – 680 733
Thrissur District
5. Geetha J.Nair
W/o.Janardhanan Nair
LDC, O/o.Executive Engineer (Civil)
Civil Construction Wing AIR and Doordarshan
Kakkanad residing at Jithesh Nivas, Kalarikkal
Mulanthuruthy P.O, Pin – 682 314, Ernakulam
6. Ramakrishnan.R
S/o.Late R.Reghunatha Naik, UDC
All India Radio, Thiruvananthapuram
residing at Ashtapathi,
KC 51/262, Thirumullavaram P.O
Pin – 691 012, Kollam
7. P.Ravi, S/o.Late G Pandian
UDC, Doordarshan Kendra,
Thiruvananthapuram residing at TC 16/1217 (4)
Kannettu Mukku, Thycaud P.O
Thiruvananthapuram, Pin – 695 014

8. Usha P.Kumar
W/o.Late Pratap Kumar.K
UDC, All India Radio, Thiruvananthapuram
Residing at Bhargavi Sadan, TC 29/1380
Pulkulangara P.O, Thiruvananthapuram
Pin – 695 024
9. R.Manjulekshmi
W/o.B Reghu, LDC, All India Radio
Vazhuthacadu, Thiruvananthapuram
residing at AIR Staff Quarters
Engineering College P.O
Thiruvananthapuram – 695 016
10. P.T Thomas\
S/o.Late P.K.Thomas
UDC, Doordarshan Kendra
Thiruvananthapuram residing at
TC 14/1472, Anugraha, Arappura Road
Kannammoola P.O
Thiruvananthapuram 695 001
11. Asha Surendran
D/o.S.Surendran, UDC
Doordarshan Kendra, Thiruvananthapuram
residing at 'Ayanam', Cheruvikkal
Sreekaryam P.O, Thiruvananthapuram
Pin – 695 017
12. M.J.Daniel Kutty
S/o.Varghese Yohannan
UDC, Doordarshan Kendra, Thiruvananthapuram
residing at Diana Dale
Kudappanakkunnu P.O
Thiruvananthapuram – 695 043
13. S.Sivakumar, S/o.Suruli Swamy
UDC, Doordarshan Kendra, Thiruvananthapuram
residing at B-9, Doordarshan Staff Quarters
Thiruvananthapuram – 695 043
14. Raju K.Mathew
LDC, Doordarshan Kendra, Thiruvananthapuram
residing at Kocheri House,
Valamangalam South, Thuravoor P.O
Alleppey-688 532
15. Sheeba Nambiar
D/o.Balakrishnan Nambiar
LDC All India Radio, Kannur 67004
Residing at 'Sankeerthanam'
Cheleri P.O, Kannur District, Pin – 670 604

16. Balakrishnan E
S/o.T.Narayana Varrier
UDC All India Radio, Kannur 67004
residing at “Pragathi” Devi Road
Pallikunnu P.O, Kannur-670 004
17. Josan.B, Valiyakkanattu
S/o.V.C.Babukutty
LDC, All India Radio, New Delhi residing at
“Valiyakakkanattu House”, Kottali P.O
Kannur – 670 005

... Applicants

(By Advocate: Mr.P.R Milton)

V e r s u s

1. Union of India represented by the Secretary,
Ministry of Information and Broadcasting
Sastha Bhavan, New Delhi – 110 001
2. The Chief Executive Officer
Prasar Bharati Secretariat
PTI Building, Sansad Marg,
New Delhi – 110 001
3. The Director General
All India Radio, Parliament Street
New Delhi-1
4. The Director General
Doordarshan, Doordarshan Bhavan
Copernicus Marg, New Delhi
5. The Addl.Director General (Zonal Head)
All India Radio, Vazhuthacaud,
Thiruvananthapuram

.... Respondents

(By Advocate Mr.N.Anilkumar,Sr.PCGC(R))

O.A No.180/00271/2015

1. Rajeev E.V
S/o.E.R.Vasudevan
Senior Accountant, Pay & Accounts Office
Customs House, Cochin-682 009
Residing at:Eranezhath House
P.O Thalikulam, Trichur District, Kerala

2. Nandakumar V.A
S/o.S.N.Achutha Warriar
Senior Accountant, Pay & Accounts Office
Customs House, Cochin – 682 009, Residing at
“Nandanam”, Udayagiri Nagar
Udayamperoor P.O
Ernakulam 682 307
3. Joy.V.M
S/o.Varkey Mathai
Senior Accountant, Pay & Accounts Office
Commissionerate of Customs
Custom House, Cochin-682 009, Residing at:
Vattangattu House, Manalassery P.O
Ramamangalam, Ernakulam District
4. Thomas K.M
S/o.Mani Kuruvilla, Senior Accountant
Pay & Accounts Office, Customs House
Cochin – 682 009
Residing at: Mattathil House, Kozhuvanal P.O
Kottayam Dist, Kerala – 686 573
5. Rajendran A.V
S/o.Kutty Sankaran Nair
Senior Accountant, Pay & Accounts Office
Central Excise & Customs
C.R.Building, Mananchira
Calicut, Residing at: Nirmala Nivas
Chuduvallathur, Shornur-1
Palakkad Dist, Kerala
6. Rajesh Babu.R
S/o.Ramdas, Senior Accountant
Pay & Accounts Office, Central Excise & Customs
C.R.Building, Mananchira, Calicut – 673 001
Residing at : Block-B, Flat No.G-2
Pearl Park -I Apartments, Odumbra P.O
Olavanna, Calicut – 673 019
7. Oommen Varughese
S/o.Varughese Oommen
Senior Accountant, Pay & Accounts Office
Central Excise, C.R.Building 4th Floor
I.S.Press Road, Cochin- 682 018\
Residing at: Keekkattil House
Komana Lane, Sangamam Road
Padivattom, Kochi – 24
8. Sudha S.Pillai
W/o.Sanalkumar.C
Senior Accountant, Pay & Accounts Office

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Central Excise, C.R.Building 4th Floor
I.S.Press Road, Cochin- 682 018
Residing at: XLI/215, Puthenveedu
YMCA Lane, Chittoor Road,
Cochin – 682 035

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Applicants

(By Advocate: Mr.T.C.G Swamy)

V e r s u s

1. The Union of India represented by the Secretary to the Government of India, Ministry of Finance
Department of Expenditure, New Delhi- 110 001
2. The Controller General of Accounts, Ministry of Finance
Department of Expenditure, 7th Floor
Lok Nayak Bhavan, Khan Market
Government of India, New Delhi- 110 511
3. The Principal Chief Controller of Accounts
Central Board of Excise and Customs
1 Floor, AGCR Building
New Delhi – 110 002
4. The Secretary to the Government of India
Department of Personnel and Training
New Delhi – 110 001
5. The Pay & Accounts Officer
Pay & Accounts Office
Customs House
Cochin -682 009
6. The Pay & Accounts Officer
Pay & Accounts Office, Central Excise
C.R.Building, 4th Floor, I.S.Press Road
Cochin – 682 018
7. The Pay & Accounts Officer
Pay & Accounts Office, Central Excise & Customs
C.R.Building, Mananchira, Calicut- 673 001

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Respondents

(By Advocate Mr.N.Anilkumar,Sr.PCGC(R))

O.A No.180/00305/2015

P.R.Raveendran Nair
S/o.P.K.Rama Panicker, Black Smith
Central Institute of Fisheries Nautical & Engineering Training (CIFNET)
Foreshore Road, Kochi – 16, Residing at CIFNET Quarters
Type II, No.6, Pulleppady, Kaloor, Kochi - 17

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Applicant

(By Advocate: Mr.T.A.Rajan)

V e r s u s

1. Union of India represented by Secretary
Government of India, Ministry of Agriculture
Department of Animal Husbandry, Dairying and Fisheries
Krishi Bhavan, New Delhi – 110 001
2. The Director
Central Institute of Fisheries Nautical and Engineering Training
Foreshore Road, Kochi – 16
3. The Senior Instructor (ME)
Central Institute of Fisheries Nautical and Engineering Training
Foreshore Road, Kochi – 16
4. The Administrative Officer/Senior Administrative Officer i/c
Central Institute of Fisheries Nautical and Engineering Training
Foreshore Road, Kochi - 16 Respondents

(By Advocate Mr.N.Anilkumar,Sr.PCGC(R))

O.A No.180/00478/2015

Pradosh P Pai
S/o.N.P.Pai
Staff No.42 – Lecturer-cum-Instructor
Institute of Hotel Management and Catering Technology
Kovalam, Thiruvananthapuram
Residing at Pravinya, “27” Vivekananda Nagar
Kesavadasapuram, Trivandrum ... Applicant

(By Advocate: Mr.P.V Mohanan)

V e r s u s

1. Union of India represented by
The Secretary Ministry of Tourism
C-I Hutment, Dalhousi Road
New Delhi – 110 001
2. The Principal
Institute of Hotel Management and Catering Technology
G.V.Raja Road
Kovalam, Thiruvananthapuram – 695 527 Respondents

(By Advocate Mr.N.Anilkumar,Sr.PCGC(R))

O.A No.180/00815/2015

1. All Kerala Military Engineer Services Employees' Union
Kerala State Committee, Reg. No.347/81
Represented by its President Sril.Jogi C.P
S/o.Poulose, Master Craftsman (Refrigeration)
Office of the Assistant Garrison Engineer (E/M III)
Naval Base P.O, Kochi – 682 004
Residing at: Chandanathil House
Irumpanam P.O, Tripunithura, Ernakulam District
2. M.P.Bharathan
S/o.Kunhambu, Refrigeration Mechanic
Office of the Assistant Garrison Engineer (E/M III)
Naval Base P.O, Kochi – 682 004
Residing at MES Quarters No.101/2, Khattari Bagh
Naval Base P.O, Kochi – 682 004
3. K.C.Paraman
S/o.Chinnappan, Painter Skilled
Office of the Assistant Garrison Engineer (B/R I)
Naval Base P.O, Kochi-682 004
Residing at Kayal Nirathu, Kottuvally
Kaitharam P.O, North Paravur

... Applicants

(By Advocate: Mr.T.C.G Swamy)

V e r s u s

1. Union of India represented by the Secretary
to the Government of India
Ministry of Defence, New Delhi- 110 011
2. The Engineer-in-Chief
Army Head Quarters, Kashmir House
DHQ P.O, New Delhi – 110 001
3. The Director General (Personnel)
Office of the Engineer-in-Chief
Ministry of Defence, Army Head Quarters
New Delhi – 110 001
4. The Chief Engineer (Naval Works)
Military Engineer Services
Kataribagh, Naval Base P.O,
Kochi- 682 004

.... Respondents

(By Advocate Mr.N.Anilkumar,Sr.PCGC(R))

O.A No.180/00903/2015

Varghese John, Marketing Officer
National Institute of Fisheries
Post Harvest Technology & Training
Cochin – 16

... Applicant

(By Advocate: Mr.S Radhakrishnan)

V e r s u s

1. Union of India represented by
the Secretary, Ministry of Agriculture & Farmers Welfare
Department of Animal Husbandry
Dairying & Fisheries
Krishi Bhavan, New Delhi

2. The Director
National Institute of Fisheries
Post Harvest Technology & Training
P.B No.1801, Cochin – 16

.... Respondents

(By Advocate Mr.N.Anilkumar,Sr.PCGC(R))

This Original Application having been heard on 13.1.2017 this Tribunal on the same day delivered the following :

ORDER (ORAL)

By Justice N.K.Balakrishnan, Judicial Member

The common issue that arises for consideration in all these cases is whether the applicants are entitled to the financial up-gradation under the MACP Scheme to the next higher scale in the promotional hierarchy or whether their entitlement is only to the next grade pay. Since the decision in all these cases are to rest on the decision to be taken by the apex court on a similar case pending before them on that issue, all these cases are taken up together and this common order is passed.

2. According to the applicants the financial up-gradation under the

MACP Scheme should be by granting or fixing the pay in the promotional hierarchy. The respondents on the other hand contend that going by the terms and conditions stipulated in the Scheme itself, the financial up-gradation under the MACP Scheme should only be to the next grade pay which has been repeatedly stated in the Scheme. Some of the Benches of this Tribunal have decided the issue in favour of the applicants holding that the financial up-gradation under the MACP Scheme should be to the next higher scale in the promotional hierarchy and not to the next grade pay as contended by the respondents. Some of those decisions were confirmed by the respective Hon'ble High Courts. But some other Tribunals have taken the view that the financial up-gradation under the MACP Scheme can only be to the next grade pay as has been stated in the Scheme and that the claim for financial up-gradation to the next promotional higher scale is untenable. Some of those decisions were also confirmed by the Hon'ble High Courts. Therefore, it is a case where conflicting decisions of the Tribunals and of the High Court are available on this issue. Now the issue is pending before the Hon'ble Supreme Court. Once a final verdict is given by the Hon'ble Supreme Court all the parties would be bound by that judgment.

3 Therefore, we do not now venture to decide on the issue as to whether the financial up-gradation claimed by the applicants under the MACP Scheme should be to the next grade pay or to the next higher scale in the promotional hierarchy.

4 If we are to decide the issue now and if the applications are allowed then certainly the respondents would challenge the same before the High Court in which case the applicants will be driven to another round of litigation. They may have to appear before the High Court to resist contentions that may be taken by the respondents. Similarly if the decisions are taken against the applicants, then certainly the applicants may have to approach the High Court.

5 The National Litigation Policy envisages reducing or minimising of litigation. Hence, the endeavour should be to avoid unnecessary and avoidable litigation. Unnecessary litigations can be avoided if all these applications are now closed with a rider that all the parties would be bound by the judgments that may be rendered by the Hon'ble Supreme Court; once the judgment is pronounced by the Hon'ble Supreme Court, if it is in favour of the applicants then all the applicants in these cases will certainly be entitled to the benefit of the judgment so rendered by the Hon'ble Supreme Court. In other words, for the purpose of granting the benefits under the MACP Scheme all these applications should be treated as revived and the order will then stand reviewed so as to grant the reliefs to the respective applicants. If on the other hand the verdict goes against the applicants then all the aforesaid O.As shall be treated as dismissed. In that way there would be a quietus to the litigation.

6 The aforesaid course suggested has been accepted by the learned counsel appearing for the applicants and also by the learned counsel appearing for the respondents in the respective cases. Hence it is ordered as above. It is made clear that if the Original Applications are to be revived and the orders reviewed as stated above then the claim made by the applicants are to be decided as if the Original Applications are alive as on the date of the judgment that may be rendered by the Hon'ble Supreme Court. All these applications are disposed of as above. No order as to costs.

(MRS.P. GOPINATH)
ADMINISTRATIVE MEMBER

(N.K. BALAKRISHNAN)
JUDICIAL MEMBER